

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:113

ANSWERED ON:24.02.2006

GRAM NYAYALAYA

Adsul Shri Anandrao Vithoba;Tripathy Shri Braja Kishore

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Union Government had convened a meeting of State Law Ministers and Secretaries for setting up of Gram Nyayafaya in the country as reported in The Times of India dated December 20, 2005;

(b) if so, the outcome of the said meeting; and

(c) the measures being taken to reduce the pendency of cases in Rural India?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a) to (c) : A Statement is laid on the Table of the House.